

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 558/2001

(O.A. 1213/1996)

Date of order: 18.10.2001

Present: Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

Abhijit Roy

- v e r s u s -

Union of India and Ors.

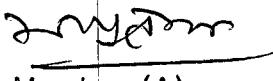
For the applicant : Mr. B.C. Sinha, counsel.

For the respondents : Ms. A. Singh, counsel.

O R D E R

Heard Id. counsel for parties over the application for restoration of the O.A. 1213/96 which was dismissed on 29.6.2001.

2. The M.A. is allowed and stands disposed of. O.A. be ^{list} restored to its original file and number on 25.02.2002.


Member (A)


Vice-Chairman.